

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992/2278/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Smti Dipali Bhuyan
District & Sessions Judge
Nalbari

Dated Guwahati the 29th April, 2019.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJNB/1141 dated 25.04.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from morning of 26.04.2019 till the morning of 27.04.2019, has been ~~granted~~ / ~~rejected~~.

yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-10/1992/2279/A dated 29.04.19
Copy to –

- ✓ 1. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sd/-
29/4/19
JT. REGISTRAR (VIGILANCE)

Pew